

1	2	3	4	5
19. Punjab		111.21	113.93	140.49
20. Rajasthan		285.70	94.86	176.85
21. Sikkim		130.89	—	24.61
22. Tamilnadu		402.45	132.45	249.65
23. Tripura		9.31	46.61	35.43
24. Uttar Pradesh		166.04	149.62	26.21
25. West Bengal		158.38	164.87	191.10
UNION TERRITORIES				
1. Andaman & Nicobar		53.47	-	45.00
2. Chandigarh		18.66	21.38	17.20
3. Dadra & Nagar Haveli		-	23.62	-
4. Daman and Diu		12.03	44.29	44.21
5. Delhi		133.71	37.41	28.23
6. Lakshadweep		-	19.95	24.65
7. Pondicherry		29.75	-	28.12
Total		3604.00	2842.29	3032.76

Computer System

2492. SHRI PANKAJ CHOWDHARY :
KUMARI UMA BHARATI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to introduce computerised system at entrance in the Doordarshan and All India Radio centres;

(b) if so, the details thereof;

(c) the estimated expenditure likely to be incurred thereon; and

(d) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) to (d). Do not arise.

[English]

Controlled flight into Terrain

2493. SHRI BANWARI LAL PUROHIT : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Directorate General of Civil Aviation has decided to take up the issue of prevention of 'Controlled flight into terrain' accidents on high priority basis;

(b) whether most of the air accidents relate to CFIT which can be avoided;

(c) if so, the facts and details thereof; and

(d) the steps Government propose to take to avoid air accidents?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) and (c). No, Sir. Since 1985, there have been 52 accidents involving twin/multi-engine aircraft and only 11 were 'Controlled flight into terrain' (CFIT) accidents.

(d) Steps such as issue of Civil Airworthiness Requirements, Air Safety Circulars, monitoring of flight recorders, safety audit of operators, implementation of recommendations emanating from investigation of aircraft accidents and hazardous incidents, inspection of aerodromes etc. are continuously taken to avoid air accidents.

Timing of Bill Collection Centres in Delhi

2494. SHRI P.S. GADHAVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone bill collection centres opened by the MTNL in various places of Delhi and Mumbai;

(b) whether the timings of the centres are from 10.00 a.m. to 2.00 p.m. like all other Government offices, whereby the public at large is facing difficulties in attending office in time;

(c) whether the Government propose to change the timings from 8.30 a.m. and onwards in order to mitigate this difficulty;

(d) if so, by when; and

(e) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Sir, the number of telephone bill collection centres in MTNL is given below :

	Delhi	Mumbai
MTNL Counter	31	43
Bank counters	86	186
CTO/DTOs	44	16
Post Offices		32
	161	277

In addition, five mobile vans are visiting different places in Delhi on scheduled days.

(b) Timing in respect of collection Centres is given below :

MTNL Counter	10 a.m.	to 3.30 p.m.
Telegraph Offices	10 a.m.	to 5.00 p.m.
Banks		Normal Banking Hrs.
Mobile Vans	10 a.m.	to 5.00 p.m.